

(12)

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

M. A. No. 2679/2003

O. A. NO. 1392/2003

Friday, this the 19th day of December, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S. A. Singh, Member (A)

"

C. S. Sharma,  
S/o Late Shri M.R. Sharma,  
9/768, Lodhi Colony  
New Delhi.

..Applicant

(By Advocate: Shri Yatender Sharma)

Versus

1. Union of India through  
Secretary(Revenue)  
Ministry of Finance & Company Affairs,  
North Block, New Delhi-110001.
2. Commissioner Central Excise Delhi,  
C.R. Building I.P.Estate,  
New Delhi-110001.
3. The Additional Commissioner,  
Central Excise (P&V), C.R. Building, I. P. Estate  
New Delhi-02.

..Respondents

(By Advocate: Sh. R.N. Singh for Sh. R.V. Sinha)

**O R D E R (ORAL)**

**Shri Justice V.S. Aggarwal:**

**MA-2679/2003**

MA-2679/2003 allowed accordingly.

Learned counsel for applicant does not press OA.  
Accordingly, application is dismissed as withdrawn.

Dasti.

  
( S. A. Singh )  
Member (A)

  
( V.S. Aggarwal )

Chairman

/kdr/